

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1600/A

From :- Smt. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 23rd March, 2018.

Sub:- **Restricted Holiday along with headquarter leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/1224/E, dtd. 22.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 along with the permission to remain away from the headquarters, with the official allotted vehicle, at your own cost, w.e.f. the evening of 29.03.2018 till the morning of 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,

W 23.3.18

JOINT REGISTRAR (VIGILANCE)

[Signature]
22/03/18